

(c) The export of agricultural products depends on several factors such as domestic and international demand and supply situation, domestic and international prices, rules/regulations on food safety and quality parameters and their compliance thereto and it may not be possible to quantify losses to farmers, specifically on account of any particular ban.

The concerned nodal departments in association with all the related stakeholders take corrective measures on all the non-compliance issues, raised by the importing country while invoking a particular ban, to their complete satisfaction. The Government also aggressively takes up the issues of bans with the relevant importing countries in bilateral forums at various levels, mounts delegations, wherever required, send compliance and quality dossiers etc. with a request to lift the ban at the earliest.

Crimes against citizens from North-East

*26. SHRI AHMED PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the crimes against citizens from the North-East are increasing in the country;
- (b) if so, the latest data on such crimes during each of the last three years and in the current year, State/Union Territory-wise; and
- (c) the details of measures taken in the past one year to control such crimes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) According to available information, in the recent past there has been an increase in the number of cases lodged by the citizens from North East India regarding offences committed against them in Delhi, Bengaluru, Gurgaon and Mumbai. Statistics for the last three years are given below:-

Sl. No.	Year	Delhi	Bengaluru	Gurgaon	Mumbai
1.	2012	55	18	1	Nil
2.	2013	72	4	0	Nil
3.	2014	286	7	9	Nil
4.	2015 (Up to June 2015)	134	1	6	Not available

- (c) Some of the steps taken include:-
- (i) Registration of FIRs has been made mandatory.
 - (ii) All cases were vigorously pursued and accused involved were arrested and produced before the Court.
 - (iii) The Delhi Police has set up Special Helpline No. 1093 with effect from 14th February, 2014 to address the grievances of the citizens from the North East living in Delhi, and this number has been synchronized with the helpline number 100. Bengaluru Police, Gurgaon Police and Mumbai Police have provided helpline Nos. 09480801020, 0124-2301559 and 08976341108 respectively.
 - (iv) Advisories have been issued to all States and UTs on 14th May, 2012, 3rd June, 2013 and 5th Feb, 2014 directing them to have a stringent mechanism to deal with the incidents of attacks on citizens from North Eastern States. The State Governments and Union Territories are taking all necessary security measures to strictly follow the directions given in the advisories.
 - (v) States/UTs have appointed Nodal Officer to attend to the grievances of the people from the North East.

Virtual museums and interpretation centres

* 27. PROF. M.V. RAJEEV GOWDA : Will the Minister of CULTURE be pleased to state:

(a) whether the Ministry is planning to develop virtual museums to promote the cultural heritage of India globally, if so, the details thereof; and

(b) whether the Ministry is planning to set up interpretation centres for international tourists at heritage sites and cities to promote the local culture, music and dance and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) The Ministry of Culture had prepared a concept note on "National Virtual Museum of India" and it has been decided that one large technology based virtual museum may be established per destination. To begin with, the following museums under the Ministry have uploaded virtual exhibitions and virtual tours of their galleries on their respective websites:-